

the Small Farmers Development Agency during the current year; and

(b) if so, the steps Government have taken to provide institutional finance to augment the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE & IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No, Sir.

(b) Question does not arise.

5-Point Plan for Protection and Advancement of Children

6448. **SHRI KUMARI ANANTHAN:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the details of the 5-point plan of the Prime Minister which contemplates special efforts for the protection and advancement of children, and

(b) the steps taken by the Government for implementing this 5-point plan?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) In his message to the Nation on the eve of the International Year of the Child, the Prime Minister made an appeal for special efforts for the protection and development of children and urged:

(1) every one to donate liberally to the National Children's Fund;

(2) voluntary organisations to adopt the child welfare schemes outlined in the National Plan of Action;

(3) the members of the Medical profession to spare time at least 3 hours in a week for voluntary provision of health care to the deprived child;

(4) the organisations of kisans, workers, businessmen, professionals and others to fulfil their social

responsibility towards children by adopting at least one school for implementing national programme; and

(5) the writers and artists to help publish a set of 100 children's story books explaining the cultural heritage of India in our language; of these 25 should be published in 1979.

(b) The Government of India has approached all the State Governments, major voluntary organisations and professional organisations to help translate the Prime Minister's appeal into action.

Allotment of Type 'C' and 'D' accommodation to Lok Sabha Secretariat

6449. **SHRI RAJE VISHVESHWAR RAO:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of type 'C' and 'D' quarter handed over to Lok Sabha Secretariat for allotment to their employees during the years 1977 and 1978, separately, type-wise;

(b) the number of type 'C' and 'D' quarters proposed to be handed over to Lok Sabha Secretariat for allotment during the year 1979; and

(c) if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) 42 type 'C' quarters have been handed over to the Lok Sabha Secretariat during the period for allotment to the staff of Lok Sabha/Rajya Sabha Secretariats. No type 'D' quarters were handed over.

(b) and (c). It is proposed to hand over 8 type 'D' quarters in Seemal Bagh (DIZ area) as and when new quarters are completed during 1979. Type 'C' quarters would be handed over when the quarters, sanctioned by the Lok Sabha Secretariat are taken up for construction and completed.